

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 534/2003

DATE OF ORDER: 10.11.2003

Ranji Lal Mahur son of Shri Radha Krishan Mahur aged about 32 years. Resident of Village Tintoly @ Bada Gaon, Tehsil Newai, District Tonk (Rajasthan).

.... Applicant

VERSUS

1. Union of India through Secretary, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. Superintendent, Post Office, Tonk Division, Tonk.

.... Respondents

Mr. Vimal Kumar Jain, Counsel for the applicant.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The applicant has filed this application whereby praying for the following reliefs:-

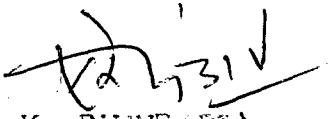
- "(i) To issue an appropriate order or direction to the respondents to consider the applicant for the post of Gramin Dak Sevak Branch Post Master Tintoly @ Bada Gaon Tehsil Newai, District Tonk.
(ii) To issue an appropriate order or direction to the respondents to consider and appoint the applicant on the post of Gramin Dak Sevak Branch Post Master Tintoli @ Bedagaon in Pursuance of the advertisement dated 20.10.2003 (Annexure A/4).
(iii) To issue any appropriate order or direction to the respondents which is in the interest of the applicant and pass any such other and further order which is just and proper in the interest of the applicant."
2. The learned counsel for the applicant submits that pursuant to advertisement dated 20.10.2003 (Annexure A/4), he has submitted an application for the post Gramin Dak Sevak Branch Post Master Tintoly and his further grievance is that he should be given

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preference as he has already worked as Incharge PS&K Tintoly for about 3½ years.

3. Since the applicant has already submitted his application for the post of Gramin Dak Sevak Branch Post Master Tintoly, we have no doubt that the authorities will consider his application for appointment alongwith other eligible persons and make selection to the post of Gramin Dak Sevak Branch Post Master Tintoly as per rules.

4. With these observations, the present OA is disposed of at the admission stage with no order as to costs.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)